TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

Government of India
Central Board of Direct Taxes

New Delhi, dated 15.7.86

N O T I F I C A T I O N
(Income-tax)

No. 6809 (F.No.261/19/86-ITJ): In exercise of the powers conferred by sub-section (1) of Section 122 of the Income-tax Act, 1961 (43 of 1961) and in supersession of all the previous Notifications in this regard, the Central Board of Direct Taxes hereby directs that Appellate Assistant Commissioner of Income-tax of the Ranges specified in column (2) of the Schedule below shall perform their functions in respect of all persons and income assessed to income tax in the Income-tax Circles, Wards and districts specified in the corresponding entry in column (3) thereof, excluding all persons and income assessed to Income-tax over which the jurisdiction vests in Commissioner of Income-tax (Appeals).

SCHEDULE

S. No.	Range	Income-tax Circle, Ward & Districts.
1.	2.	3.
	AHMEDABAD	
1.	Appellate Assistant Commissioner Ahmedabad Range-I, Ahmedabad	Circle-I, Ahmedabad.
2.	Appellate Assistant Commissioner, Ahmedabad Range-II, Ahmedabad	Circle-II, Ahmedabad, Survey Circles, Ahmedabad
3.	Appellate Assistant Commissioner, Ahmedabad Range-III, Ahmedabad.	Circle III AHMEDABAD.
4.	Appellate Assistant Commissioner, Ahmedabad Range IV, Ahmedabad.	Circle IV, Ahmedabad.

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1.	2.	3.
5.	Appellate Assistant Commissioner, Ahmedabad Range V, Ahmedabad.	Circle V, Ahmedabad, Patan Circle, Mehsana Circle and Palanpur Circle.
6.	Appellate Assistant Commissioner Ahmedabad Range VI, Ahmedabad.	Circle VI, Ahmedabad, Surendranagar Circle, Himmatnagar Circle, Modasa Circle.
7.	Appellate Assistant Commissioner, Range VII Ahmedabad.	Com.Circle I, Com.Circle II Com.Circle V, Com, Circle VI, Com.Circle VII, Com.Circle VIII, Com.Circle IX, Com.Circle XV, Ahmedabad.
8.	Appellate Assistant Commissioner, Ahmedabad Range VIII, Ahmedabad	Com.Circle III, Com.Circle IV, Com.Circle X, Com.Circle XI, Com.Circle XII, Com.Circle XIII, Com.Circle XVI, Ahmedabad.
9.	Appellate Assistant Commissioner, Ahmedabad Range IX, Ahmedabad	Special Circles, Ahmedabad Special Investigation Circles, Ahmedabad, Professional Circles, Ahmedabad. Central Circles, Ahmedabad Estate Duty Cum I.T. Circle, Ahmedabad
	SURAT	
10.	Appellate Assistant Commissioner, A-Range Surat.	Circle I Surat. Bulsar Circle Vapi Circle. Navsari Circle.
11.	Appellate Assistant Commissioner, B-Range Surat.	Circle II, Surat, Circle III Surat, Spl.Investigation Circles, Surat, Central Circles, Surat, Spl.Survey Circles, Surat.
	BARODA	
12.	Appellate Assistant Commissioner, A Range, Baroda.	Central Circles, Baroda Circle I, Circle III Baroda, Godhra Circle Bharuch Circle.

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1.	2.	3.
13.	Appellate Assistant Commissioner, B-Range, Baroda.	Circle II, Baroda, E.D. Circle Cum. I.T. Circle, Baroda, Nadiad Circle, Petlad Circle, Anand Circle, Spl. Survey Circles, Baroda.
14.	Appellate Assistant Commissioner, Rajkot Range, Rajkot.	1. Cir. I, Rajkot 2. Cir. II, Rajkot 3. Cen. Cir, Rajkot 4. Spl. Survey Cir, Rajkot 5. ACED, Rajkot Cir. 6. Morvy Cir., Morvy. 7. Bhavnagar Cir., 8. Amreli Cir.,
15.	Appellate Assistant Commissioner, Jamnagar Range, Jamnagar.	1. Jamnagar Circle including SIC. 2. Central Circle, Jamnagar. 3. Bhuj Circle. 4. Junagarh Circle. 5. Porbandar Circle.

Where an Income tax Circle, Ward or District or part thereof stands transferred by this Notification from one Range to another Range, Appeal arising out of the assessments made in that Income Tax Circle, Ward or District or part thereof, and pending immediately before the date of this Notification before the Appellate Assistant Commissioner of the Range from whom that Income Tax Circle, Ward or District or part thereof is transferred, shall from the date of this Notification takes effect to be transferred to and dealt with by the Appellate Assistant Commissioner of the Range to whom the said Circle, Ward or District or part thereof is transferred.

This Notification shall take effect from 1.8.1986
(Hindi version will follow)

(A.K. GARG)
UNDER SECRETARY
CENTRAL BOARD OF DIRECT TAXES

Copy to:-

1. The Chief Commissioner (Admn.) & Commissioner of Income-tax, Gujarat-I.
2. The Registrar, Income-tax Appellate Tribunal, Bombay.
3. ADI(RS&P)(Bulletin) New Delhi.
4. The Manager, Government of India Press, Mayapuri, New Delhi.
5. Ad.VI/E.D. Sections.
6. ITCC Section (2 copies).
7. The Joint Secretary & Legal Adviser, Ministry of Law, Shashtri Bhavan. New Delhi.